

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3449

ANSWERED ON:23.08.2011

URBAN POVERTY

Dubey Shri Nishikant ;Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the percentage of urban population living below poverty line in the country; State-wise;
- (b) whether the World Bank has suggested that the efforts to eliminate urban poverty need to be implemented with greater emphasis;
- (c) if so, the details thereof and the reaction of the Government thereto indicating the present status of various Integrated Urban Poverty Alleviation Schemes/Programmes in the country, State-wise;
- (d) the funds sanctioned, released and utilised under these schemes/programmes, during each of the last three years and the current year, State-wise; and
- (e) the steps taken/being taken by the Government to reduce the urban poverty?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION(KUMARI SELJA)

(a): As per the Planning Commission estimates 25.70% urban population were below poverty line in the year 2004-05. A Statement showing State-wise percentage of urban poor is at Annexure-I.

(b): Ministry of Housing & Urban Poverty Alleviation has not received any suggestion from the World Bank regarding urban poverty.

(c) to (e): The Ministry of Housing & Urban Poverty Alleviation is implementing scheme of Swarna Jayanti Shahari Rozgar Yojana (SJSRY) aimed at providing gainful employment to the urban unemployed and under-employed poor, through encouraging the setting up of self employment ventures by the urban poor living below the poverty line, skills training and also through providing wage employment by utilizing their labour for construction of socially and economically useful public assets. Also, Jawaharlal Nehru National Urban Renewal Mission (Basic Services to the Urban Poor and Integrated Housing and Slum Development Programme components), aimed at providing basic amenities and affordable to the urban poor, especially slum dwellers is being implemented since December, 2005.

The Government has recently launched a new scheme called Rajiv Awas Yojana (RAY) for the slum dwellers and the urban poor. This scheme aims at providing support to States that are willing to provide property rights to slum dwellers.

Statements showing state-wise fund sanctioned/ released and spent under Swarna Jayanti Shahari Rozgar Yojana and Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components under Jawaharlal Nehru National Urban Renewal Mission implemented by the Ministry of Housing & Urban Poverty Alleviation during each of the last three years and current year are at Annexure-II, III & IV respectively.